

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 166 of 2014
& IA No. 275 of 2014

Dated : 20th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Maharashtra State Electricity Distribution Co.Ltd. Appellant(s)

Versus

Adani Power Maharashtra Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Meet Malhotra, Sr. Adv.
Mr. Kiran Gandhi
Ms. Ramani Taneja
Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Pranav Vyas for R.1
Mr. Buddy A. Ranganadhan

ORDER

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 01.09.2014 after serving copy on the other side

Post the matter on **19.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson